# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY **RAJYA SABHA UNSTARRED QUESTION NO. 1849**

## TO BE ANSWERED ON 04.08.2023

## ACTION ON BLACKMAILERS THROUGH SOCIAL MEDIA

### 1849. DR. KANIMOZHI NVN SOMU:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government plans to take any action against those who blackmail people by committing fraud through social media and spoof calls;
- (b) if so, the details thereof; and
- (c) the number of cases registered so far, the details thereof, State-wise?

### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Government's objectives are aimed at ensuring Open, Safe & Trusted and Accountable internet for its all users. The Government is aware of the risk and danger posed by growing phenomena of misuse of Internet and various social media platforms by criminals and other elements and the user harms caused as a consequence. Under the Information technology Act, 2000 and the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 ("IT Rules, 2021"), the Central Government is creating a regulatory framework to deal with such menace on platforms which continues to expand.

Government has enabled a National Cyber Crime Reporting portal, namely, cybercrime.gov.in. Government co-ordinates with States and police in combating cybercrimes by assisting them through various awareness schemes also.

The Law Enforcement Agencies (LEAs) at Centre and States take appropriate legal action as per provisions of law against the cybercrime offenders. As per the information received from National Crime Record Bureau (NCRB), there are 362, 303 and 689 cases are registered under Cyber Blackmailing/Threatening under Cyber Crimes in the year 2019, 2020 and 2021, respectively. State wise detail under Cyber Blackmailing/Threatening under Cyber Crimes during 2019-2021 is placed at Annexure.

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Number Case registered under Cyber Blackmailing/Threatening under Cyber Crimes during 2019-2021

	State/ Union Territory	2019	2020	2021
1	Andhra Pradesh	34	32	45
2	Arunachal Pradesh	0	0	0
3	Assam	104	2	359
4	Bihar	3	1	1
5	Chhattisgarh	5	3	1
6	Goa	0	0	0
7	Gujarat	8	21	41
8	Haryana	3	1	3
9	Himachal Pradesh	0	0	0
10	Jharkhand	11	11	6
11	Karnataka	0	0	0
12	Kerala	10	1	10
13	Madhya Pradesh	6	9	16
14	Maharashtra	33	27	27
15	Manipur	0	1	0
16	Meghalaya	0	2	1
17	Mizoram	0	0	2
18	Nagaland	0	0	0
19	Odisha	5	2	0
20	Punjab	10	6	15
21	Rajasthan	16	26	48
22	Sikkim	0	0	0
23	Tamil Nadu	15	43	17
24	Telangana	23	49	47
25	Tripura	1	0	0
26	Uttar Pradesh	51	44	28
27	Uttarakhand	12	0	6
28	West Bengal	5	16	15
	TOTAL STATE(S)	355	297	688
29	A&N Islands	1	0	0
30	Chandigarh	0	1	0
31	D&N Haveli and Daman & Diu	0	0	0
32	Delhi	5	0	0
33	Jammu & Kashmir	1	5	1
34	Ladakh	_	0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	7	6	1
	TOTAL (ALL INDIA)	362	303	689

Source: Crime in India